

(b) if so, the details thereof;

(c) whether the subsidy component would compensate the State discoms to act as a buffer to allow them to buy power at a higher rate and sell it at lower rates to consumers; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) About 18800 MW gas based power generating capacity, pipeline connected, already commissioned is either operating at a sub-optimal capacity or completely stranded without availability of gas. No decision has yet been taken about extending any subsidy to distribution companies or providing a financial restructuring package to such projects.

Tanakpur Tawaghat road as National Highway

†2697. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Tanakpur-Tawaghat road in Uttarakhand has been declared a National Highways;

(b) if so, when it was so declared;

(c) the reasons behind the maintenance, etc. of this road, having strategic importance, has not been satisfactory for the last several years; and

(d) the manner in which the widening, maintenance and construction work of the road are being performed after its declaration as National Highway and the funds sanctioned therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Out of Tanakpur-Tawaghat road in Uttarakhand, Tanakpur-Pithoragarh section has been declared as National Highway No. 125 (Old) *vide* Gazette Notification dated 25.02.2004. Pithoragarh-Tawaghat section is not a part of National Highway and hence its development and maintenance does not come under the purview of this Ministry.

(c) and (d) National Highway-125 from Tanakpur to Pithoragarh is maintained in trafficable condition by Border Roads Organization (BRO) being one of the implementing agencies of this Ministry. After declaration of a road as National Highway, its widening, development and maintenance are carried out through its implementing agency as per Ministry's Specifications for Road and Bridge works, codal provisions of Indian Roads Congress (IRC) publications and guidelines/circulars issued by this Ministry from

†Original notice of the question was received in Hindi.

time to time. Allocation of funds is made to BRO not by National Highway wise but collectively for all the National Highways entrusted to BRO subject to availability of funds with the Ministry.

Development of roads in Left Wing Extremism affected areas

†2698. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that a scheme is in force for the development of roads in the Left Wing Extremism affected areas of the country;

(b) if so, the details thereof; and

(c) the achievements, so far, of this scheme and the details of further action plan?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) Yes, Sir.

(b) and (c) Details are given in Statement.

Statement

The details of sanctions under Road Requirement Plan and achievement so far upto 30.06.2014 for upgradation of National Highways and State roads in the districts affected by left-wing extremism

Sl. No.	State	Works sanctioned			Length completed upto 30.06.2014 (in km)
		No.	Length (in km)	Cost (₹ crore)	
1.	Andhra Pradesh	29	620	1139	533
2.	Bihar	41	674	616	642
3.	Chhattisgarh	53	2019	2960	762
4.	Jharkhand	32	760	1146	374
5.	Madhya Pradesh	7	237	231	123
6.	Maharashtra	29	470	881	291
7.	Orissa	14	615	949	341
8.	Uttar Pradesh	3	74	131	67
TOTAL		208	5469	8053	3133

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